

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **30.03.2021 at 2.00 PM**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1282/IB/2020 IN IBA/624/2019
NAME OF PETITIONER : Shri Ramakrishnan Sadasivan (RP)
M/s. Coastal Energy Pvt Ltd
NAME OF RESPONDENT : Mr Ahmed A R Buhari & 5 Others
SECTION : Sec 66(1) & 66(2) Of IBC 2016 R/w Rule 11
Of Nclt Rules 2016

ORDER

Learned Counsel for Applicant / RP Ms. Deepa Mariyappan for Mr. B. Dhanraj is present through video conferencing platform. None is present for Respondent.

The Applicant is directed to issue notice to the Respondent within a period of 10 days from today for appearance of the Respondent and in relation to the said direction the compliance be filed on or before the next date of hearing.

Post this matter on **03.05.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)